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Title: Need to ban organizations spreading terror in the country -laid.

SHRI TEJASVI SURYA (BANGALORE SOUTH): Activists of the Social Democratic Party of India (SDPI) and the Popular Front of India (PH) have been apprehended by the Bengaluru Police over an attempt to murder RSS worker on December 22. He was returning home after attending a rally in support of the CAA 2019 in Bengaluru, where I too addressed the crowd.

The radicals, six of whom are in the custody of the police, had planned to assassinate leaders at the rally. They then targeted an innocent Karyakarta due to the police vigil at the rally.

The organisation has a history of spreading terror and its activists are behind murders of several innocent swayamsevaks working for the country. ED has also found financial links between PFI and violent protests in Uttar Pradesh. PFI is being investigated under the PMLA.

I request the Government to ban these organisations and do a thorough investigation of their activities.